GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1403 ANSWERED ON 02.08.2024

DERAILMENTS AND RAIL ACCIDENTS

1403 SHRI IMRAN PRATAPGARHI: SMT. JEBI MATHER HISHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) details of derailments and rail accidents taken place over the last five years and causes of accidents;
- (b) number of people who lost their lives and injured in rail accidents during the last five years, details thereof, state-wise, accident-wise;
- (c) the details of financial loss incurred due to rail accidents during the last five year, details thereof, State-wise;
- (d) the details of compensation given to the injured and relatives of deceased in the train mishaps during the last five years, details thereof, State-wise; and
- (e) whether there is any pending compensation to be given out, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

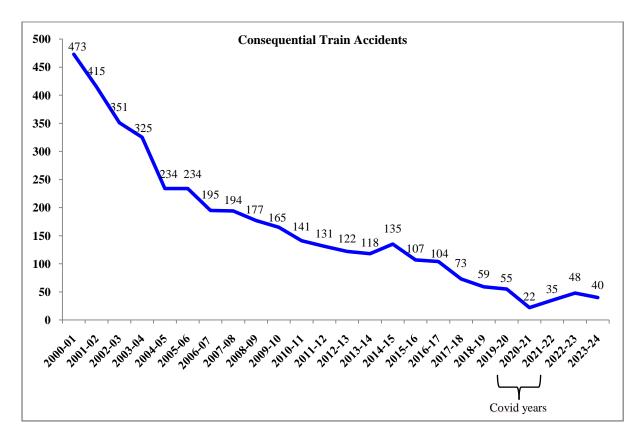
(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1403 BY SHRI IMRAN PRATAPGARHI AND SMT. JEBI MATHER HISHAM ANSWERED IN RAJYA SABHA ON 02.08.2024 REGARDING DERAILMENTS AND RAIL ACCIDENTS

(a) to (c): As a consequence of various safety measures taken over the years, there has been a steep decline in the number of accidents. Consequential Train Accidents, which include consequential train derailments also, have reduced from 473 in 2000-01 to 40 in 2023-24 as shown in the graph below. The causes of these accidents broadly include track defects, Loco/Coach defects, equipment failures, human errors etc. An accident might cause damage to the Railway property that includes track, rolling stock, OHE equipment, signaling gears etc.

It may be noted that the consequential train accidents during the period 2004-14 was 1711 (average 171 per annum), which has declined to 678 during the period 2014-24 (average 68 per annum).

Another important index showing improved safety in train operations is Accidents Per Million Train Kilometer (APMTKM) which has reduced from 0.65 in 2000-01 to 0.03 in 2023-24, indicating an improvement of more than 95% during the said period.



Consequential Train Accidents on Indian Railways and casualties therein:

Period	No. of Consequential Train Accidents	No. of Deaths	No. of Injuries
2004-05 to 2013-14	1711	904	3155
2014-15 to 2023-24	678	748	2087

Total cost of damages to railway property such as Rolling stock/Tracks etc., in consequential Train accidents during the past five years have been assessed as about Rs.313 Cr.

(d) & (e): The total amount of compensation paid by the Railways to the victims/next of kin of deceased in train accidents (as defined under Section 124 of the Railway Act, 1989) during the last five years i.e. since 2019-20 to 2023-24 is approx. Rs.26.83 Cr in case of deaths and Rs.7 Cr in case of injuries.

The compensation amount is awarded on the basis of claim application filed and as decreed by Railway Claims Tribunal (RCT). At present, 52 cases under Section 124 of the Railways Act, 1989 are pending in different benches of RCT.
